

**Nationalisation of the Chemical Unit of Associated Industries (Assam) Limited**

21. SHRI BISWA GOSWAMI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Central Government have received representations from the Workers' Union, Chemical Unit of Associated Industries (Assam) Limited demanding nationalisation of the Chemical Unit of Associated Industries (Assam) Limited;

(b) if so, what decision Government have taken thereon; and

(c) whether Government have any proposal under their consideration for transferring the management of the Unit to any private party; if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) No decision has yet been taken either to restructure the Chemical Unit of Associated Industries (Assam) Limited or to nationalise it.

(c) The Government of India have no proposal to transfer the management of the Unit to any private party.

**Unauthorised issue of L.P. gas connections**

22. SHRI N. K. P. SALVE:  
SHRI MURLIDHAR CHANDRA-  
KANT BHANDARE:  
SHRI LADLI MOHAN NIGAM:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any racket relating to unauthorised issue of L.P. gas connections has been unearthed recently in Delhi;

(b) if so, what are the names of persons apprehended and the details of the *modus-operandi* of the racket; and

(c) what steps Government have taken to liquidate the racket?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) and (c) During a raid by the customs officials, the rubber stamp of 46 LPG distributors of the Indian Oil Corporation (IOC) and a subscription voucher book were located in a house in Patel Nagar in Delhi. In this connection the police had arrested the owner of the house along with the manager of the Indane agency M/s. Vikas Gas Agencies, New Delhi. These persons were allegedly involved in a fake termination voucher racket. They were reportedly issuing fake termination vouchers from forged termination voucher books printed in the names of various distributors of IOC. The IOC has issued instructions to all its distributors to have a thorough scrutiny of the termination vouchers brought to them and also to verify the identity of the persons presenting such termination vouchers. They have also been instructed to take action for the transfer of connections only on receipt of a written confirmation from the issuing distributor. The field staff of the oil companies have been directed to intensify their supervision in this regard.

**Bombay High development plan**

23. SHRI N. K. P. SALVE:

SHRI MURLIDHAR CHANDRA-  
KANT BHANDARE:

SHRI LADLI MOHAN NIGAM:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Bombay High development plan involving an aggregate investment of Rs. 6,600 crores has been drawn out for tapping the potential of Bombay High to the full; and

(b) if so, what are the details of the schemes contemplated thereunder indicating the cost of each of them; and the progress made so far in implementing each of them?